NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/146/(IB)/2017

NAME OF THE PETITIONER(S) : VISHNU ENTERPRISES

NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the sides. The Registry is directed to issue notice to both the sides. Put up on 17.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmahabha Swamy)
Member (Judicial)